

also raised from 27.5 per cent to 75 per cent *ad valorem*). The main increase in prices during 1976-77 was thus due to the revision of tariff as indicated. In addition to this, there were also cases of revision of prices of certain bulk drugs which also led to the increase in the prices of formulations to some extent.

The Committee on Drugs & Pharmaceutical Industry (Hathi Committee) in their Report has made several recommendations in regard to the rationalisation of prices of drugs. Their report is in the final stages of consideration.

**Memorandum by M/s. Glaxo  
.. Employees Union**

**\*33. SHRI VASANT SATHI:  
SHRIMATI PARVATHI  
KRISHNAN:**

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether central committee of Glaxo Employees Unions have submitted a memorandum to Government demanding nationalisation of the Glaxo and probe into various irregularities of Glaxo;

(b) if so, reaction of Government to the demands made therein; and

(c) action taken/proposed in the matter?

**THE MINISTER OF PETRO-  
LEUM, CHEMICALS AND FERTILI-  
ZERS (SHRI H. N. BAHUGUNA):**

(a) A Memorandum has been received in which a demand for probe into various irregularities of Messrs Glaxo has been made. This, however, does not contain a demand for nationalisation of the company.

(b) and (c). The specific allegations made against the company are being looked into in consultation with concerned authorities.

**Supply of Water Purifying Chemicals &  
by Maruti Chemicals**

**\*34. SHRI JYOTIRMOY BOSU:**  
Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Shri Sanjay Gandhi's chemical company (Maruti Chemicals) supplied water purifying chemicals to various Government and quasi-Government and other organisations and institutions which have been found to be injurious to human health and also causing a drain of Rs. 28 lakhs of public money;

(b) if so, whether Government propose to take penal action against the owners; and

(c) what are the other chemicals that Shri Sanjay's companies produce and which Government departments and other organisations and institutions are their buyers?

**THE MINISTER OF PETRO-  
LEUM, CHEMICALS AND FERTILI-  
ZERS (SHRI H. N. BAHUGUNA):**

(a) to (c). A 'Polymer Compound under the trade name of 'Quick Floc Polymix' was supplied by M/s Maruti Technical Services (Private) Limited, Gurgaon, to the Municipal Corporation of Delhi including Delhi Electric Supply Undertaking for a value of Rs. 21.14 lakh to be used for water/sewage treatment. M/s. Maruti Technical Services (P) Ltd. are registered as a small scale unit for the manufacture of one chemical only, namely, Quick Floc Polymix. The names of other Government, quasi-Government and other organisations and institutions to whom this chemical was supplied are given below:

1. Water Works Engineers, Kumaun Jal Sansthan, Haldwani Distt, Nanital.
2. Water Works Engineer, Kumaun Jay Sansthan, Almora.
3. General Manager, Jal-Sansthan, Dehra Dun.

4. Superintending Engineer, Bangalore Water Supply & Sewage Board, Bangalore.
5. Nagar Abhiyanta, Jal-Kal Vibhag Aishbag & Jal Nigam, Lucknow.
6. Delhi Cloth & General Mills Limited, Delhi.
7. Nagar Abhiyanta (Jal-Kal Vibhag) Water Works, Agra.
8. S.D.O. Maintenance Unit, U.P. Jal Nigam, Jhansi.
9. Allied Agencies, K-112 New Cloth Market, Ahmedabad-2.
10. Krishna Agencies, 17, Nazir Bldg., Calicut Street, Ballard Estate, Bombay for use by Bombay.
11. Haryana Agricultural University, Hissar.
12. Nagar Abhiyanta Jal Vibhag, Kanpur.
13. Jalan Entreprises, 7 Babu Lal Lane, Calcutta.
14. Jugal Kishore Chiranji Lal, Bazar Sirki Walan Delhi.
15. Shri Gupta, Rajouri Garden, New Delhi.
16. Sub-Divisional Officer, Maintenance Unit, U.P. Jal Nigam, Babina.

From the tests which have so far been carried out at the Delhi Water Works Laboratory "no abnormal toxic effects" of this chemical have so far been noticed.

**Construction of Trivandrum-Kanyakumari Railway Line**

\*35. SHRI R. KOLANTHAIVELU:  
SHRI K. T. KOSALRAM:

Will the Minister of RAILWAYS be pleased to state:

(a) the present position regarding construction of Trivandrum-Kanyakumari railway line in relation to the

targets of completion of various phases; and

(b) the time by which the line is expected to be completed and brought into operation?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a) The first phase of the project from Trivandrum to Nagarcoil is expected to be completed in 1978. There has been delay in completing the project in relation to the original target on account of the limited availability of resources.

(b) The complete link is expected to be completed and brought into operation by March, 1980.

**Murder of Vice-President of C.L.W. Labour Union**

\*36. SHRI DINEN BHATTACHARYYA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the investigation into the murder of one employee of Chittaranjan Locomotive Works, Shri Mihir Kumar Dey on 21st June, 1975 who also happened to be the Vice-President of Chittaranjan Locomotive Works Labour Union has been started so far;

(b) if so, the results thereof; and

(c) whether any miscreants have been arrested in this case?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a) Yes, Sir.

(b) Police submitted a final report No. 47 on 25-12-1976 in this case treating the case as true.

(c) No, Sir.